

ING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) to (e) The relevant information is being collected and will be laid on the table of the Sabha.

Allotment of Plots to Members of Sarva Hitkari Cooperative House Building Society

10283. SHRI HIRALAL R. PARMAR : Will the Minister of WORKS AND HOUSING be pleased to refer to reply given to Unstarred Question No. 4785 on 26 March, 1984 assuring that the Registrar, Co-operative Societies would "soon" give his verdict on the allotment of plots to members of Sarva Hitkari Co-operative House Building Society as per the Supreme Court directive of 6 September, 1983 and state :

(a) whether the Registrar, Co-operative Societies has since given his verdict;

(b) if so, the details thereof; and

(c) if not, the precise reasons for delay and by what date the members can expect a decision in the matter ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) and (b) No.

(c) The Registrar, Cooperative Societies Delhi has reported that the scrutiny of cases for allotment requires detailed examination of the records of demand and payments extending over a period of 20 years in respect of 191 members. Besides reasonable opportunity has also to be given to every member to explain his position. The Registrar, is making efforts to finalize the list expeditiously.

Cocoa Processing Centres

10284. PROF. P.J. KURIEN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether there are cocoa processing centres in the country and whether there is any system of procuring cocoa from the growers at a support price when the price goes down; and

(b) if not, whether Government propose to make arrangements for procuring cocoa from the growers at support price and process it ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir. There are cocoa processing centres operated by Industrial Manufacturers and also by Co-operatives. There is no system of procuring cocoa at support price. However Government of Karnataka is giving subsidy @ Re. 1 per kg of wet beans to the cocoa growers.

(b) No such proposal is presently under consideration.

Area under Cocoa Cultivation

10285. PROF. P.J. KURIEN : Will the Minister of AGRICULTURE be pleased to state :

(a) the total area under cocoa cultivation in the country and the total annual production thereof;

(b) whether it is a fact that the cocoa growers are not getting a remunerative price for their produce; and

(c) if so, the steps being taken to ensure a remunerative price to cocoa growers ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Cocoa being a non-forecast crop, exact data regarding area and production of the crop are not available. However, the estimated area under cocoa and production thereof in major Cocoa-growing States in 1982-83 was 28,274 hectares and 3,000 tonnes of dry beans respectively.